

**SHRI I. K. GUJRAL :** The jhuggi-jhompri settlement problem is being dealt with by the DDA. The DDA has been created to solve some of these problems. There is no question of a political approach to this problem. The question is to settle them, and I do not think that there is any difficulty in evolving a policy. The issue is one of finding funds for doing so.

**श्री हुकम चन्द कछवाय :** क्या यह सही है कि दिल्ली की भुग्गी-भौंपड़ी समस्या का समाधान इसलिए नहीं हो पा रहा है कि हर महीने काफी लोग बाहर से आ कर दिल्ली में बस जाने हैं ? क्या यह भी सही है कि जो लोग इन भुग्गी-भौंपड़ियों में रहते हैं, उन में से काफी लोग सरकारी कर्मचारी हैं, जिन्होंने अपने नाम पर दस दस भुग्गी-भौंपड़ियाँ डाल कर अन्य लोगों को किराये पर उठायी हुई हैं और जब उन भुग्गी-भौंपड़ियों को हटाया जाता है, तो जो व्यक्ति उन में कई बरसों से रह रहे होते हैं, उन को कोई स्थान नहीं मिलता है; यदि हां, तो क्या सरकार के पास ऐसी कोई योजना है कि जब इन भुग्गी-भौंपड़ियों को हटाया जाये, तो उन में रहने वाले व्यक्तियों को प्लॉट आदि दिये जायें, चाहे वे किराये पर ही क्यों न रहने हों ?

**श्री आई० के० गुजराल :** जी, हाँ। यही योजना है।

**SHRI N. K. P. SALVE :** The hon. Minister's answers are lacking in his usual conviction. Of the various factors which are involved in this problem and which are inhibiting him from taking up a massive building programme to house these poor people, may I know from him whether one of the inhibiting factors is his faith in the dictum that fools build houses and the wise live in them ?

**SHRI J. K. GUJRAL :** I count Shri Salve as a fool, not as a wise man.

**श्री एन० एन० पांडे :** अभी मन्त्री महोदय ने बताया है कि 1960 में तीस हजार भुग्गी-भौंपड़ियाँ थीं, सरकार ने साठ हजार का इन्तजाम कर दिया है, लेकिन अभी भी एक लाख और हैं। क्या मन्त्री महोदय कोई ऐसी जांच कराने जा रहे हैं कि दिल्ली में जितनी भुग्गी-भौंपड़ियाँ हैं, उन के सही आंकड़े मालूम हों, ताकि उस के अनुसार लोगों को बसाने या वैकल्पिक स्थान देने की व्यवस्था की जाये ?

**SHRI I. K. GUJRAL :** Sir, as I said earlier, in the debate, also, the plan basically has to be house-building oriented, and unless they are able to resort to some massive house-building programmes, the problem cannot be solved. Also, interlinked with this is the vast problem of mass urbanisation. It is not very easy for me to give detailed reply at this stage.

#### Future structure of Foreign Oil Companies in India

\*1626. **SHRI C.K. CHANDRAPPA :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Planning Commission has submitted a note to Government regarding the future structure of foreign oil companies in India:

(b) whether the Commission has favoured majority participation by Government as against outright nationalisation of the three foreign oil companies; and

(c) if so, Government's reaction thereto ?

**THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH)**

(a) No, Sir.

(b) and (c). Do not arise.

**SHRI C. K. CHANDRAPPAN :** In the very same House, on this proposal, there was a discussion and the then Minister of Petroleum and Chemicals, Dr. Triguna Sen, had admitted that such a proposal was under consideration. That is a different matter. I would like to know from the Minister whether that proposal is before the Government and what is the reaction of the Government thereto ?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI):** The answer to the question whether there is a note from the Planning Commission to this effect, is "No." But as far as the proposal itself is concerned, it is before the Government.

**SHRI C. K. CHANDRAPPAN :** I could not hear.

**MR. SPEAKER :** He said that your question was about the Planning Commission and he had given information on that basis.

**SHRI C. K. CHANDRAPPAN :** So, if the Government agrees that the proposal was with the Government, then today, what is the reaction to the proposal even if it is not from the Planning Commission ?

**SHRI P. C. SETHI :** I have said that there is no note from the Planning Commission as such. But the proposal is before the Government, and I have said a number of times that the whole matter is under consideration.

**Demonstration by the Residents of  
Trans-Yamuna Patparganj Road  
Colonies**

\*1629. **SHRI VIJAY PAL SINGH :**  
**SHRI ARJUN SETHI :**  
**SHRI RAMAVATAR SHAS-**  
**TRI :**

Will the Minister of **WORKS AND HOUSING** be pleased to state :

(a) whether about 10,000 residents of the Patparganj Road-colonies across the Yamuna recently demonstrated outside the Prime Minister's residence protesting against Government's policies regarding unapproved colonies;

(b) whether the demonstrators later submitted a memorandum to the Prime Minister;

(c) if so, the main demands made by the demonstrators in the memorandum; and

(d) the action taken thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) :** (a) Some persons from the area demonstrated outside the Prime Minister's residence.

(b) Yes, Sir.

(c) Their demands are as under :—

(i) All the unauthorised constructions which have been raised on acquired; notified land up-to-date in the revenue estates of Villages Shakarpur Khas and Khureji Khas be regularised and approved irrespective of the land-use prescribed in the Master Plan.

(ii) Free-hold rights should be given to all the unauthorised plot-holders.

(iii) On regularisation the rate of development charges should be Rs. 15/- per square yard instead of Rs. 20/-.

(iv) The police posted in the area for preventing encroachment on Government land should be withdrawn.

(d) Government's views on these demands are given below seriatim :—